

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2744 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	VBC Industries Ltd. Through its Resolution Professional, Mr. T.S.N Raja Vs. Muthyala Babu Katta	Binita Shahi
2.	I.A. No. 60 of 2019 in Competition App. (AT) No. __ of 2019	Madhya Pradesh Chemist and Druggists Association & Anr. Vs. The Competition Commission of India & Ors.	Ekansh Mishra
3.	I.A. No. 61 of 2019 in Competition App. (AT) No. __ of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors.	Ekansh Mishra

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By Order
-sd/-

Assistant Registrar